

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 69 of 2013

Dated : 8th January, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

**Hooghly Chambers of Commerce and Industry ... Appellant(s)
Versus
West Bengal Electricity Regulatory
Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. K. Venugopal, Sr. Adv.
Mr. Sakya S. Chaudhuri
Mr. Anand K Srivastava for R-2

Mr. Prathik Dhar
Mr. C.K. Rai for R-1

ORDER

We have heard the learned Sr. Counsel for the Respondent No.2.

Post the matter for further hearing on **28th January, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

Vt/kt

**(Rakesh Nath)
Technical Member**